## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1298 ANSWERED ON:30.11.2012 SUSPICIOUS TRANSACTIONS Jagannath Dr. M.

## Will the Minister of FINANCE be pleased to state:

- (a) whether Central Economic intelligence Bureau and Directorate of Revenue Intelligence officials have found details of suspicious trade transactions by some of the companies based in major industrial hubs of the country;
- (b) if so, names of those companies and action taken against them by the Ministry;
- (c) whether a number of fly by night exporters and importers have been found/involved in routing of black money;
- (d) if so, the details thereof;
- (e) whether the Ministry has ascertained their whereabouts; and
- (f) if so, the details thereof along with the action taken/proposed to be taken by the Ministry against such persons?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a): No, Sir. The Central Economic Intelligence Bureau and Directorate of Revenue Intelligence officials have not found cases on the basis of suspicious trade transaction reports.
- (b): 'Nil' in view of (a) above.
- (c): No, Sir. The aforesaid agencies have not investigated any case of involvement of fly by night exporters and importers in routing of black money. However, CBDT takes appropriate action under the Direct tax laws to bring to tax any undisclosed amounts.
- (d)to(f): 'Nil' in view of (c) above.